

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6846
ANSWERED ON:07.05.2010
SOLID WASTE MANAGEMENT
Gowda Shri D.B. Chandre

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of funds released to States from the period 2005-10 as recommended by the Twelfth Finance Commission for different schemes of Solid Waste Management, State-wise;
- (b) the total funds spent by each State on the schemes;
- (c) whether the Central grant released to Urban Local Bodies by the Union Government for Solid Waste Management as recommended by the Twelfth Finance Commission during the said period has not been spent fully by the Urban Local Bodies; and
- (d) if so, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (d): A statement showing State-wise allocations of grants for Urban Local Bodies (ULBs) recommended by the Twelfth Finance Commission and amount released during the period 2005-10, grants utilised and amount spent on Solid Waste Management by the ULBs is given in Annexure. Full amount as recommended by the 12th Finance Commission was not released to Jharkhand, Sikkim, Uttranchal and full amount released by Central Govt. was not utilised by ULBs as they did not fulfill conditions stipulated for release of funds.